

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 42 OF 2018 & IA NO.214 of 2018,
APPEAL No. 78 OF 2018 & IA NO.358 OF 2018,
APPEAL NO. 117 OF 2018 & IA NO.510 OF 2018
APPEAL NO. 118 OF 2018 & IA NO.475 OF 2018
APPEAL NO. 206 OF 2018 & IA NO.780 OF 2018
APPEAL NO. 207 OF 2018 & IA NO.775 OF 2018
APPEAL NO. 227 OF 2018 & IA NO. 910 OF 2018
APPEAL NO. 268 OF 2018 & IA NO.1178 OF 2018
APPEAL NO. 271 OF 2018 & IA NO.1065 OF 2018
APPEAL NO. 196 OF 2018 & IA NO.515 OF 2018
APPEAL NO. 242 OF 2018 & IA NO.1032 OF 2018
APPEAL NO. 243 OF 2018 & IA NO.1036 OF 2018
APPEAL NO. 244 OF 2018 & IA NO.1028 OF 2018
APPEAL NO. 280 OF 2018 & IA NO.1182 OF 2018
APPEAL NO. 282 OF 2018 & IA NO.1186 OF 2018
APPEAL NO. 287 OF 2018 & IA NO.973 OF 2018
APPEAL NO. 288 OF 2018 & IA NO.1070 OF 2018
APPEAL NO. 357 OF 2018 & IA NO. 1381 OF 2018
AND
APPEAL NO. 254 OF 2018 & IA NO. 1060 OF 2018

Dated: 12th December, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 42 OF 2018 & IA NO. 214 of 2018

In the matter of:

M/s Fortune Five Hydel Projects Pvt. Ltd. ... Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Samarth Kashyap

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Neha Garg
Ms. Parichita Chowdhury for R-1

Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Krshirsagar for R-2, 4, 5, 6 & 7

APPEAL No. 78 OF 2018 & IA NO. 358 OF 2018

In the matter of:

M/s Green Infra Wind Power Generation Ltd. ... **Appellant(s)**
Vs.
Karnataka Electricity Regulatory Commission &Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Mukherjee
Mr. Catherine Ayallore

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Neha Garg
Ms. Parichita Chowdhury for R-1

Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Krshirsagar for R-2, 3, 4 & 6

Mr. Shahbaz Hussain
Mr. Fahad Khan for R-5

APPEAL NO. 117 OF 2018 & IA NO. 510 OF 2018

In the matter of:

Lalpur Wind Energy Private Limited **Appellant(s)**
Versus
Karnataka Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Neha Garg
Ms. Parichita Chowdhury for R-1

Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Krshirsagar for R-2,4,5 & 6

APPEAL NO. 118 OF 2018 & IA NO. 475 OF 2018

In the matter of:

Renew Power Ventures Private Limited **Appellant(s)**
Vs.
Karnataka Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Parinay Deep Shah
Ms. Ritika Singhal

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Neha Garg
Ms. Parichita Chowdhury for R-1

Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Krshirsagar for R-2, 3, 4 & 6

APPEAL NO. 206 OF 2018 & IA NO. 780 OF 2018

In the matter of:

M/s Golden Hatcheries & Ors.

....

Appellant(s)

Vs.

**Karnataka Electricity
Commission & Anr.**

Regulatory

....

Respondent(s)

Counsel for the Appellant (s) : Mr. Parinay Deep Shah,
Ms. Ritika Singhal,

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Neha Garg
Ms. Parichita Chowdhury for R-1

Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Krshirsagar for R-2

APPEAL NO. 207 OF 2018 & IA NO. 775 OF 2018

In the matter of:

Rai Bahadur Seth Shreeram Narasingdas Pvt. Ltd.

- Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

- Respondent(s)

Counsel for the Appellant (s) : Ms. Pritha Saikumar Iyer
Ms. Arunima Kedia

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Neha Garg
Ms. Parichita Chowdhury for R-1

Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Krshirsagar for R-2, 4 & 5

Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-3

APPEAL NO. 227 OF 2018 & IA NO. 910 OF 2018

In the matter of:

M/s Bhuruka Gases Limited & Anr.

- Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. -Respondent(s)

Counsel for the Appellant (s) : Mr. Parinay Deep Shah,
Ms. Ritika Singhal

Counsel for the Respondent (s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Krshirsagar for R-2 to 4

APPEAL NO. 268 OF 2018 & IA NO. 1178 OF 2018

In the matter of:

Jindal Aluminium Limited

- Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr.- Respondent(s)

Counsel for the Appellant (s) : Mr. Parinay Deep Shah,
Ms. Ritika Singhal,

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Neha Garg
Ms. Parichita Chowdhury for R-1

Mr. Shahbaz Hussain
Mr. Fahad Khan for R-2

APPEAL NO. 271 OF 2018 & IA NO. 1065 OF 2018

In the matter of:

**Central Arecanut and Cocoa Marketing & Processing
Co-operative Limited**

- Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

-Respondent(s)

Counsel for the Appellant (s) : Mr. Anantha Narayan M.G.
Mr. Sridhar Prabhu

Counsel for the Respondent (s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Krshirsagar for R-3 & 4

APPEAL NO. 196 OF 2018 & IA NO. 515 OF 2018

In the matter of:

Clean Wind Power (Manvi) Private Limited

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Parinay Deep Shah
Ms. Ritika Singhal

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Neha Garg
Ms. Parichita Chowdhury for R-1

Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Krshirsagar for R-2, 4 & 6

Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-5

APPEAL NO. 242 OF 2018 & IA NO. 1032 OF 2018

In the matter of:

M/s Mangalore Energies Pvt. Ltd.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Samarth Kashyap

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Neha Garg
Ms. Parichita Chowdhury for R-1

Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Krshirsagar for R-2 & 7

APPEAL NO. 243 OF 2018 & IA NO. 1036 OF 2018

In the matter of:

M/s Vyshali Energy Pvt. Ltd. Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Samarth Kashyap

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Kshirsagar for R-2 & 7

APPEAL NO. 244 OF 2018 & IA NO. 1028 OF 2018

In the matter of:

M/s Greenko Bagewadi Wind Energies Pvt. Ltd. Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Samarth Kashyap

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Kshirsagar for R-2 & 7

APPEAL NO. 280 OF 2018 & IA NO. 1182 OF 2018

In the matter of:

M/s Matrix Wind Energy Pvt. Ltd. Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.

Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Samarth Kashyap

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Kshirsagar for R-2 & 4

APPEAL NO. 282 OF 2018 & IA NO. 1186 OF 2018

In the matter of:

M/s Matrix Power (Wind) Energy Pvt. Ltd. Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Samarth Kashyap

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Kshirsagar for R-2 & 4

APPEAL NO. 287 OF 2018 & IA NO. 973 OF 2018

In the matter of:

Graphite India Limited Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G. for
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Kshirsagar for R-2, 3 & 4

APPEAL NO. 288 OF 2018 & IA NO. 1070 OF 2018

In the matter of:

Brindavan Hydropower Private Limited ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G. for
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Kshirsagar for R-2, 3 & 4

APPEAL NO. 357 OF 2018 & IA NO. 1381 OF 2018

In the matter of:

M/s Matrix Green Energy Pvt. Ltd. Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Samarth Kashyap

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Kshirsagar for R-2

APPEAL NO. 254 OF 2018 & IA NO. 1060 OF 2018

In the matter of:

Pragathi Group

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ananatha Narayan M.G
Mr. Sridhar Prabhu

Counsel for the Respondent(s) : Mr. Balaj Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Kshirsagar for R-4

ORDER

List these matters for hearing on **9th & 11th January, 2019 (on Top of the Board)**, as agreed by the learned counsel for the appearing parties.

In Appeal No. 271 of 2018 & IA No. 1065 of 2018, Respondent Nos. 2 & 4 are directed not to precipitate the matter until further orders.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

bn/vt